

Arrangement of Courts as per Standard Operating Procedure issued by Hon'ble Bombay High Court dt. 16.06.2020 for the period 01.08.2020 to 08.08.2020

Annexure -

	01.08.2020	02.08.2020	03.08.2020	04.08.2020	05.08.2020	06.08.2020	07.08.2020	08.08.2020
Session I (11.00 a.m. to 02.00 p.m.)	HHJ Shri. S. U. Baghele (C. R. 10) (Holiday) Judge Note : Unitary Staff of CR. 10 is hereby directed to attend the duty on 01.08.2020	HHJ Shri. K. V. More (C. R.4) Holiday Judge Note : Unitary Staff of CR.04 is hereby directed to attend the duty on 02.08.2020	HHJ Shri. S. S. Oza (C. R.13) Holding Charge of C. R. No. 11 & 12	HHJ Smt. H. C. Shende (C. R. 12) Holding Charge of C. R. No. 11 & 15	HHJ Smt. A. D. Deo (C. R.11) Administrative charge & Holding Charge of C. R. No. 12 & 13	HHJ Shri. L. S. Chavan (C. R.14) Holding Charge of C. R. No. 13, 15	HHJ Shri. S. S. Oza (C. R.13) Holding Charge of C. R. No. 11 & 12	HHJ Shri. K. V. More (C. R.4) Holiday Judge Note : Unitary Staff of CR.04 is hereby directed to attend the duty on 08.08.2020
Session II (11.00 a.m. to 02.00 p.m.)			HHJ Shri. A. Z. Khan (C. R.15) Holding Charge of C. R. No. 09 & 10	HHJ Shri. D. D. Khoche (C. R. 09) Administrative charge & Holding Charge of C. R. No. 10,13	HHJ Shri. M. I. Lokwani (C. R. 07) Holding Charge of C. R. No. 09, 10 & 15 Charge of C. R. No. 07 is kept with HHJ Shri. M. I. Lokwani	HHJ Shri. S. U. Baghele (C. R. 10) Holding Charge of C. R. No. 09, 11 & 12	HHJ Shri. A. Z. Khan (C. R.15) Holding Charge of C. R. No. 09 & 10	
Private & Commercial (11.00 a.m. to 02.00 p.m.)			HHJ Shri. K. V. More(C. R.04) Holding Charge of C. R. No. 1, 2, 3, 5 & 16	HHJ Shri. B. P. Vyas (C. R. 03) Holding Charge of C. R. No. 1, 2, 4, 5 & 16	HHJ Shri. M. H. Shaikh (C. R. 02) Holding Charge of C. R. No. 1, 3, 4, 5 & 16	H. H. The 2nd A.P.J. Smt. S. Sawant (C. R. 01) Holding Charge of C. R. No. 2, 3, 4, & 16	HHJ Shri. K. V. More(C. R. 04) Holding Charge of C. R. No. 1, 2, 3, 5 & 16	
BMC & MHADA (11.00 a.m. to 02.00 p.m.)			HHJ Shri. H. B. Gaikwad (C. R. 8) Administrative charge & Holding Charge of C. R. No. 06, 07, & 14.	HHJ Shri. H. B. Sirsalkar (C. R. 16) Holding Charge of C. R. No. 06, 07, 08 & 14.	HHJ Shri. D. B. Mane (C. R. 06) Holding Charge of C. R. No. 08 & 14.	HHJ Smt. Y. K. More (C. R. 5) Holding Charge of C. R. No. 6, 7, 8	HHJ Shri. H. B. Gaikwad (C. R. 8) Administrative charge & Holding Charge of C. R. No. 06, 07, & 14.	

Arrangement of Courts as per Standard Operating Procedure issued by Hon'ble Bombay High Court dt. 16.06.2020 for the period 09.08.2020 to 16.08.2020

Annexure -

Session I	09.08.2020	10.08.2020	11.08.2020	12.08.2020	13.08.2020	14.08.2020	15.08.2020	16.08.2020
(11.00 a.m. to 02.00 p.m.)	HHJ Shri. K. V. More (C. R.4) Holiday Judge Note : Unitary Staff of CR.04 is hereby directed to attend the duty on 09.08.2020	HHJ Smt. H. C. Shende (C. R. 12) Holding Charge of C. R. No. 11 & 15	HHJ Smt. A. D. Deo (C. R.11) Administrative charge & Holding Charge of C. R. No. 12 & 13	HHJ Shri. K. V. More (C. R.4) Holiday Judge Note : Unitary Staff of CR.04 is hereby directed to attend the duty on 12.08.2020	HHJ Shri. L. S. Chavan (C. R.14) Holding Charge of C. R. No. 13, 15	HHJ Shri. S. S. Oza (C. R.13) Holding Charge of C. R. No. 11 & 12	HHJ Shri. K. V. More (C. R.4) Holiday Judge Note : Unitary Staff of CR.04 is hereby directed to attend the duty on 15.08.2020	HHJ Shri. K. V. More (C. R.4) Holiday Judge Note : Unitary Staff of CR.04 is hereby directed to attend the duty on 16.08.2020
Session II		HHJ Shri. D. D. Khoche (C. R.09) Administrative charge & Holding Charge of C. R. No. 10, 13	HHJ Shri. M. I. Lokwani (C. R. 07) Holding Charge of C. R. No. 09, 10 & 15 Charge of C. R. No. 07 is kept with HHJ Shri. M. I. Lokwani		HHJ Shri. S. U. Baghele (C. R. 10) Holding Charge of C. R. No. 09, 11 & 12	HHJ Shri. A. Z. Khan (C. R.15) Holding Charge of C. R. No. 09 & 10		
Private & Commercial		HHJ Shri. B. P Vyas (C. R. 03) Holding Charge of C. R. No. 1, 2, 4, 5	HHJ Shri. M. H. Shaikh (C. R. 02) Holding Charge of C. R. No. 1, 3, 4, 5 & 16		H. H. The 2nd A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 2, 3, 4, & 16	HHJ Shri. K. V. More (C. R. 04) Holding Charge of C. R. No. 1, 2, 3, 5 & 16		
(11.00 a.m. to 02.00 p.m.)								
BMC & MHADA		HHJ Shri. H. B. Sirsalkar (C. R. 16) Holding Charge of C. R. No. 06, 07, 08 & 14.	HHJ Shri. D. B. Mane (C. R. 06) Holding Charge of C. R. No. 08 & 14.		HHJ Smt. Y. K. More (C. R. 5) Holding Charge of C. R. No. 6, 7, 8	HHJ Shri. H. B. Gaikwad (C. R. 8) Administrative charge & Holding Charge of C. R. No. 06, 07, & 14.		
(11.00 a.m. to 02.00 p.m.)								

Dated this 31st Day of July, 2020

(S. S. Sawant)
2nd Addl. Principal Judge
City Civil Court, Borivali Div.
Dindoshi, Goregaon, Mumbai
31/7/2020